

14.37 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

Shri Easwara Iyer: I beg to move

"That this House agrees with the Thirty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th December, 1958"

Mr. Deputy-Speaker: The question is

"That this House agrees with the Thirty-third report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th December, 1958"

The motion was adopted.

14.38 hrs

RESOLUTION RE COMMITTEE TO ASSESS PROGRESS OF LAND REFORMS IN THE COUNTRY—contd

Mr Deputy-Speaker: The House will now take up further discussion of the following resolution moved by Shri Panigrahi on the 5th December, 1958, namely —

"This House recommends that a Committee consisting of 15 Members of Lok Sabha be appointed to assess the progress made so far in the matter of land reforms all over the country and to submit its report to the House as early as possible"

Out of 2 hour allotted for the discussion of the resolution, 1 minute has already been taken and 1 hour and 59 minutes are left for its further discussion today

Shri Panigrahi may continue his speech.

Shri Easwara Iyer (Trivendrum): May I make a submission? In view of the importance of this resolution, let us have three hours for this. Let the time be extended to three hours. In fact, in the Committee on Private Members' Bills and Resolutions, it was more or less agreed that if more time was required, it would be considered by the House.

Mr Deputy-Speaker: Would it be possible when he himself has moved the motion and it has been adopted, that he should get up after one minute and say that it should not be adopted?

Shri Vasudevan Nair (Thiruvella): We also said that

Shri Easwara Iyer: I expected others to say that

Mr. Deputy-Speaker. It does not look proper that Shri Easwara Iyer should ask for extension of time

Shri Easwara Iyer: I expected others to raise the point

Mr. Deputy-Speaker Let us see how we proceed

Shri Negi Reddy (Anantapur): There are so many things to be discussed under this resolution

Mr Deputy-Speaker: That is the difficulty. Therefore, we need not increase the time, because even 10 hours would not be enough

Shri Panigrahi (Puri) While moving the resolution for the consideration of the House I am reminded of a phrase by a famous British author who had once said that 'Everybody talks about the weather but nobody does anything about it'. The Planning Commission, the Ministers in charge of Planning, the Prime Minister, the AICC and the National Development Council every now and then are talking or rather discussing about the importance of land reforms in the economy of India. But the progress so far made in the direction of land reforms is not satisfactory